



भारतीय प्रतिभूति  
और विनियम बोर्ड  
Securities and Exchange  
Board of India

RECOVERY DIVISION  
NORTHERN REGIONAL OFFICE  
Tel: 011-69012998/22, [recoverynro@sebi.gov.in](mailto:recoverynro@sebi.gov.in)

Order Releasing Bank, Demat, Post Office Accounts and Mutual Funds Folios of  
Kamaljeet Singh in the matter of trading in Illiquid Stock Options at BSE

Attachment Proceeding No. 15091 & 15092 of 2025  
Certificate No. 8496 of 2025

The Principal Officer/Chairman/MD/CEO,  
NSDL and CDSL, Mumbai  
All Banks in India  
All Mutual Funds of India  
Post Master of all the Post Offices in India

1. Whereas Certificate No. 8496 of 2025 dated January 02, 2025 was drawn against **Kamaljeet Singh** [Defaulter] PAN: ANIPK8791P in the matter of **trading in Illiquid Stock Options at BSE** and a sum **Rs. 5,21,000/- (Rupees Five Lakh & Twenty-One Thousand Only)** was due under the said certificate along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum.
2. And whereas Notices of Attachment dated **December 17, 2025** under the above proceedings was issued attaching bank, post office, demat accounts/lockers and mutual fund folios of the defaulter.
3. And whereas an amount **Rs. 5,81,000 /- (Rupees Five Lakh Eighty-one Thousand Only)** has been recovered towards full and final settlement of the dues from the defaulter under the said certificate.
4. In view of the above, you are hereby directed to release bank, demat accounts/lockers and Mutual Fund Folio etc. of **Kamaljeet Singh** [Defaulter] PAN: ANIPK8791P attached, if any, pursuant to the above notice of attachment with immediate effect.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at New Delhi this 06<sup>th</sup> day of February, 2026.

SEAL



*Signed*

RECOVERY OFFICER

राजन कुमार / Rajan Kumar  
वसूली अधिकारी एवं उप मानाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office  
नई दिल्ली / New Delhi

“हम हिन्दी में पत्राचार का स्वागत करते हैं।”

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Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011 - 69012998

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